

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 305 OF 2016

Dated: 15th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of :

Assam Gas Company Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore

ORDER

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 09.10.2017 after serving copy on the other side.

List the matter on **13.10.2017.**

(B.N. Talukdar)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson